

Dated: 25.3.1999 (2)

None for the parties.

In spite of notices, the
applicant has not made appearance.
In view of this the application is
dismissed for non prosecution.

Order/Judgement despatched
to Applicant/Respondent (s)
on 6/4/99

9/4/99

Shri
(D.S. Banerjee)
M/A